77	Written Answers				[ 3 DEC. 1980 ]							to Questions	78	
State										No. of Tractors	No. of Pumpsets			
Nagaland										•				
Orissa .							•		•	•		1,000	9,100	
Punjab							•	•	-		•	81,200	2,68,000	
Rajasthan				•			•					24,800	58,000	
Sikkim							•	•				•••		
Tamil Nac	lu							•	•		•	10,750	1,17,124	
Tripura												43	105	
Uttar Prad	leslı					•	•					68,150	8,51.000	
West Beng	al		•	•		•		•	•	•	•	<b>i,6</b> 00	86, 500	
TOTAL STATES												3,21,470	26,91,433	
TOTAL UTS.												11,950	12,711	
Total States & U.T.S.												3.33,420	27,04,144	

### **Discernible Trends in Land Ownership**

1317. SHRI BHANU PRATAP SINGH: Will the Minister of RURAL RECONSTRUCTION pleased be to state what trends are discernible in pattern land ownership in various States between 1970-71 and the latest survey it any conducted?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): There has been no recent survey of the land ownership pattern.

## Construction at Mahanadi Birupa Barrage

1318. SHRI SURENDRA MOHANTY: Will the Minister of IRRIGATION be pleased to state:

(a) whether Government have decided to construct the Mahanadi Birupa Barrage in Cuttack District in Orissa; and

(b) if so, by when the construction work is likely to be taken up?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) Yes. Sir.

(b) The preliminary works have recently been started by the Government of Orissa.

## Reservation of Technical Posts in Tamil Nadu Agricultural University, Coimbatore

1319. SHRI V. P. MUNUSAMY. Will the Minister of AGRICULTURE be pleased to state:

(a) whether the policy of reserva tion of posts for Scheduled Castes and Scheduled Tribes in respect of Technical Posts has been properly im plemented in Tamil Nadu Agricultural University. Coimbatore. ever since **its** inception.

(b) if so, the details of the posts re served: and

# 79 Written Answers

80

(c) if the answer to part (a) above be in the negative, the reasons therefor?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION (RAO BIRENDRA SINGH): (a) to (c). This question relates to the reservation policy of Tamil Nadu Agricultural University which is a State Institution established by the Act of the Tamil Nadu State Legislature. Since we do not have any detailed information in hand, the University has been requested to supply the necessary information.

## Private Buildings Taken on Rent by Government of Pondicherry

1320. SHRI V. P. MUNUSAMY: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the particulars of the private buildings taken on rent by Government of Pondicherry for use of office accom modation and for other purposes and the name and address of each of the owner of the building with the month ly rent paid therefor; and

(b) the details of the buildings own ed bv the Government of Pondicherry which are used for office as well as for residential purposes?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) and (b). The information is being collected and will be laid on the Table of the House.

### Shanti Vana

1321. SHRI PATTIAM RAJAN; Will the Minister of EDUCATION be pleas ed to state:

(a) whether Government have declared the site at shanti Vana a national monument; and

 $(h^* \text{ if so } what are the details in this regard<sup>9</sup>$ 

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) and (b). Shanti Vana being less than one hundred year old, it cannot be declared as a monument of national importance under the Ancient Monuments and Archaeological Sites and Remains Act, 1958.

to Questions

#### Service regulations in IFFCO

1322. SHRI NAND KISHORE BHATT; Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that under the byelaws and other service regula tions of IFFCO near-relations of Offi cers are not employed in the service of the Cooperative and/or posted at the same station;

(b) the number of employees at present working in the Head Office of IFFCO who are blood relations of Officers and are working in the same office;

(c) whether any relaxation in minimum educational or other qualifications was given while recruiting such relations;

(d) whether any special permission has been obtained for the recruitment of these near relations and if not, the reasons therefor; and

(e) the measures the Cooperative Society propose to take to put an end to this malpractice?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION (RAO BIRENDRA SINGH); (a) to (e) The Indian Farmers Fertiliser Cooperative L»td, (IFFCD) is a registered cooperative society. In its management. IFFCO is guided by the Cooperative Societies Act and Rules as enforced in Delhi the byelaws and the decisions of the Board of Management. Employment of its personnel is regulated by the recruitment and service rules of the organisation. The relevant rules and regulation? do not debar employment